

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION No. 665

TO BE ANSWERED ON WEDNESDAY, 26TH JUNE, 2019.

TRIPLE TALAQ BILL

665. SHRI PRASUN BANERJEE

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the present status of the Triple Talaq Bill;
- (b) whether the Government propose to reintroduce the bill and if so, the details thereof; and
- (c) whether the Government has any plan to bring a bill against Nikah Halala and polygamy and if so, the details thereof ?

ANSWER

**MINISTER OF LAW & JUSTICE,
COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

- (a) The Muslim Women (Protection of Rights on Marriage) Bill, 2017 and Muslim Women (Protection of Rights on Marriage) Bill, 2018 pending in Rajya Sabha lapsed due to dissolution of the Sixteenth Lok Sabha.
- (b) The Muslim Women (Protection of Rights on Marriage) Bill, 2019, to replace the Muslim Women (Protection of Rights on Marriage) Second Ordinance, 2019 (Ord. 4 of 2019), which would *inter alia*, protect the rights of married Muslim women and children and to prohibit divorce by pronouncing *triple talaq* by their husbands has been introduced in Lok Sabha on the 21st June, 2019.
- (c) The matter is sub judice before the Supreme Court.

